

Declaration of Assets and Liabilities

STAINH ( KAUCHLYA DEV

I, GULADE SINGH, son/daughter/wife of KAUSHLYA DEVInged 47 years, belonging to OFFICE ATTENDANT (FARASH service and presently working as BEHAR LEGISLATIVE ASSEMBLY (PATIVA) give herein below the details of the assets (immovable, movable, bank balance, etc.) of

20/2/23

A. Details of movable assets

(Assets in foliot name indicating the extent of folio

myself, my spouse and dependants\*:

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependent-2 Name	Dependant-3 Etc. Name
(1)	Cash	30000	DEVI	MRITUWA KUMAR	Y RINA KUMARI	
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies					<del></del> .
(iii)	Bonds, Debentures and Shares in companies	PRESIST 1428	7			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC PREMIN -1428	1			_
(v)	Motor Vehicles (details of make, etc.)				-	-
(vi)	Jewellery (give details of weight and value)	20 92011 100000	•			
(vii)	Other assets, such as values of claims / interests		* -			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non fisted companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

केला मिर्हार

	(d) dues to departments dealing with telephones	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	
1	(f) Other dues, If any	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DFOPS2794E
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	
	(III) Sales Tax (Only in case of proprietary business)	
	(iv) Property Tax	
c.	Personal Detail	
CDEIC	PF/PRAN No. :- PT	S/BLA-1112
Gende	er :- [ <u>//)</u>	(M/F) .
Date	of Birth : 2	1 1 1 9 7 5 (DD/MM/YYYY)
Class	/Group :- C	(A/B/C)
Cadre	· GEL	ICF ATTENDANT (FARASH)
	(Full Na	me e.g. B.A.SBihar Administrative Service,
	B.S.S.	- Bihar Secretariat Service etc.)
Home	District :- GDD	DA (JHARKHAND)
	I hereby declare that the	he above details are true to the best of my
knov	viedge and belief.	사람들은 가장 하게 되었다. 그는 아이들은 이 사람들은 사람들이 얼마나 되었다. 그들은 사람들은 사람들이 가장 가장 살았다.
		350110161218
		Signature
		Name of Employee: GULABI SINNH
1	PATA	Designation: OFFICE ATTAUDANT FARASH Department: BIHAR LEUF SLATIVE SASEMBLY
Place	PATA 09/02/23	OTHER LATIVE & ASEMBLE
Date	09/04/25	Department: K. L.H. H. K. L. H. L.

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

गुरुगा की सिंह

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	nave to be indicated]  Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	_	_			25
(ti)	Non-Agricultural Land - Location(5) - Survey number(5) - Extent (Total measurement) -Current market value	-				
(ilī)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	-			<u> </u>	L

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(\$) / Opportment (s)	Amount outstanding as
(a)	(i) Loans from Banks	700000 ]-	20000/
۵/	(ii) Loans from financial institutions	-	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		1
	(c) dues to departments dealing with supply of electricity		